

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 93
TO BE ANSWERED ON 07.02.2020

MALNOURISHMENT AMONG CHILDREN

*93. DR. KALANIDHI VEERASWAMY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of malnourished children in the country, State/UT-wise including Tamil Nadu;
- (b) whether malnourishment among children across the country has been increasing over the years;
- (c) if so, the details thereof during each of the last three years, State/UT-wise including Tamil Nadu;
- (d) whether the Government is planning to issue new guidelines to address the matter of malnutrition among children across the country;
- (e) if so, the details thereof; and
- (f) the details of funds proposed to be sanctioned for this purpose and the time by which the said guidelines are likely to be issued?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) to (f): A statement is laid on the table of the House.

Statement referred to in reply to part (a) to (f) of Lok Sabha Starred Question No. 93 due for answer on 07.02.2020, raised by Dr. Kalanidhi Veeraswamy regarding Malnourishment among Children.

(a) to (f) As per the report of NFHS-4 conducted in 2015-16, 35.7% children under 5 years of age are underweight and 38.4% are stunted. As per the recent report of Comprehensive National Nutrition Survey (CNNS) (2016-18), the prevalence of underweight and stunting among children is 33.4% and 34.7% respectively, which indicates a reduction when compared to the levels reported by NFHS-4. The State/UT-wise details including Tamil Nadu are annexed.

Under the Anganwadi Services of the Umbrella Integrated Child Development Services (ICDS) Scheme, Supplementary Nutrition is provided to children under 6 years of age in the form of Take Home Ration, Morning Snacks and Hot Cooked Meals as per the provisions of the National Food Security Act, 2013. The Supplementary Nutrition is provided to bridge the gap between the Recommended Dietary Allowances (RDA) and the Average Daily Intake (ADI) among this age group as per the nutritional norms provided under Schedule II of the Act. Severely malnourished children are provided additional nutrition in the form of food supplement providing 800 Kcal of energy and 20-25 g of protein.

Further, for the management of malnourished children without medical complications at the community level, the guidelines have been drafted by the Ministry based on the recommendations of the technical group comprising of representatives from NITI Aayog, line ministries, experts and other stakeholders; taking into considerations the available scientific evidence and programme experience in the country and in consultation with National Technical Board on Nutrition.

Under the Umbrella ICDS Scheme, in order to address the issue of malnutrition, Rs. 20532.38 crores, Rs. 3700 crores, Rs. 2500 crores and Rs. 250 crores have been proposed for the year 2020-21 for implementation of Anganwadi Services, POSHAN Abhiyaan, Pradhan Mantri Matru Vandana Yojana (PMMVY) and Scheme for Adolescent Girls(SAG) respectively.

Statement referred to in reply to part (a) to (c) of Lok Sabha Starred Question No. 93 due for answer on 07.02.2020, raised by Dr. Kalanidhi Veeraswamy

S. No.	State	Stunted (under 5 yrs)		Underweight (under 5 yrs)	
		NFHS-4	CNNS	NFHS-4	CNNS
1	Andaman & Nicobar	23.3	-	21.5	-
2	Andhra Pradesh	31.4	31.5	31.9	33.5
3	Arunachal Pradesh	29.4	28	19.4	15.5
4	Assam	36.4	32.4	29.8	29.4
5	Bihar	48.3	42	43.9	38.7
6	Chandigarh	28.7	-	24.5	-
7	Chhattisgarh	37.6	35.4	37.7	40
8	Delhi	31.9	28.8	27	28.1
9	Dadra Nagar Haveli	41.7	-	38.8	-
10	Daman & Diu	23.4	-	26.7	-
11	Goa	20.1	19.6	23.8	20.3
12	Gujarat	38.5	39.1	39.3	34.2
13	Haryana	34	34.9	29.4	28.8
14	Himachal Pradesh	26.3	28.4	21.2	22.6
15	Jammu & Kashmir	27.4	15.5	16.6	13.1
16	Jharkhand	45.3	36.2	47.8	42.9
17	Karnataka	36.2	32.5	35.2	32.4
18	Kerala	19.7	20.5	16.1	18.7
19	Lakshadweep	26.8	-	23.6	-
20	Madhya Pradesh	42	39.5	42.8	38.7
21	Maharashtra	34.4	34.1	36	30.9
22	Manipur	28.9	28.9	13.8	13
23	Meghalaya	43.8	40.4	28.9	29.6
24	Mizoram	28.1	27.4	12.0	11.3
25	Nagaland	28.6	26.2	16.7	16.3
26	Odisha	34.1	29.1	34.4	29.2
27	Punjab	25.7	24.3	21.6	19.7
28	Puducherry	23.7	-	22	-
29	Rajasthan	39.1	36.8	36.7	31.5
30	Sikkim	29.6	21.8	14.2	10.8
31	Tamil Nadu	27.1	19.7	23.8	23.5
32	Telangana	28.0	29.3	28.3	30.8
33	Tripura	24.3	31.9	24.1	23.8
34	Uttar Pradesh	46.2	38.8	39.5	36.8
35	Uttarakhand	33.5	29.9	26.6	18.7
36	West Bengal	32.5	25.3	31.5	30.9
	India	38.4	34.7	35.7	33.4